

(b) The decision for inclusion of these depends on timely submission of compliance by the State Government.

Funds for Pancheswar Dam

†145. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government of India and Nepal have allocated funds for Pancheshwar dam to be built in Champawat district of Uttarakhand;

(b) if so, the details thereof; and

(c) the details of the items for which this amount has been sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) It has been agreed to have a corpus fund of ₹ 20.00 crore with both India and Nepal contributing IRs. 10.00 crore each, for preliminary works of Pancheshwar Development Authority (PDA).

Funds for flood canal project in Tambiraparani river

146. SHRIMATI VIJILA SATHYANANTH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION be pleased to state:

(a) whether the funds has been allocated by the Central Government for flood canal project in Tambiraparani river which prevents river water waste into the sea and using the surplus water for enriching paddy cultivation in water scarce areas of southern Tamil Nadu;

(b) if so, how much is the Centre's allocation; and

(c) what are the measures taken to increase agriculture in dry areas of the South?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) The Government of Tamil Nadu had formulated a project in 2008 amounting to ₹ 369 crore on "Formation of Flood Carrier Canal from Kannadian Channel to drought prone areas of Sathankulam, Thisaiyanvilai by interlinking Tambiraparani,

†Original notice of the question was received in Hindi.

Karumeniyar and Nambiyar rivers in Tirunelveli and Thoothukudi districts of Tamil Nadu”, which envisaged diversion of surplus flood water from Tambiraparani River to drought prone areas of Sathankulam and Thisaiyanvilai taluks of Thoothukudi and Tirunelveli Districts of Tamil Nadu.

As the Government of Tamil Nadu has not submitted a complete proposal with all mandatory clearances so far, no funds have been released by the Ministry to Government of Tamil Nadu for the above project.

(c) Agriculture is a State’s responsibility including its management in dry areas. The role of Central Government is to provide technical guidance and promotional support for the same. However, in addition to measures generally undertaken by State Governments to encourage and assist the farmers to adopt appropriate cropping pattern suitable to dry areas, the Ministry of Agriculture through Ministry of Home Affairs also provides Central assistance to States under National Disaster Relief Fund (NDRF) for immediate relief measures in case of acute droughts.

The States are also provided Central assistance under various schemes of the Ministry for their projects as per the guidelines.

Plan to clean River Ganga

147. SHRI ANIL DESAI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the river Ganga is one of the most polluted river in India and Government is making efforts to clean it;

(b) if so, what are the efforts made by previous Government in this direction during the last five years and how much money was spent on it;

(c) what is the result of such spending of time and money; and

(d) what is the planning of the present Government to make the river clean and what are the money kept reserved for it and the time-frame within which the river is completely pollution and garbage free?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) As per the Central Pollution Control Board (CPCB), the Ganga river stretches at downstream of Haridwar, Kannauj to downstream of Varanasi, and downstream of Dakshineswar have been identified as polluted.